COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 175 OF 2014 AND APPEAL NO. 180 OF 2014 & IA NO. 292 OF 2014

Dated: 12th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 175 OF 2014

In the matter of:

.... Appellant(s)

NTPC Ltd.

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-2

APPEAL NO. 180 OF 2014 & IA NO. 292 OF 2014

In the matter of:

GRIDCO Ltd. Appellant(s)

Vs.

NTPC Ltd. &Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal for R-1

Mr. K.S. Dhingra for R-2

ORDER

Judgment is reserved.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Pr/js